refunds are granted on tickets when no accommodation is provided.

At Jaipur also, on occasions, 1st class tickets were issued to Mt. Abu on payment of the fare due, in excess of the normal accommodation available by 3 Up Delhi-Ahmedabad Express and based on the demand so revealed, extra coaches were attached to this train from Jaipur on six occasions during May and June, 1960.

For passengers requiring guaranteed accommodation, reservation facilities from Jaipur exist and a quota of 4 1st class berths has now been set apart by 3 Up Delhi-Ahmedbad Express exclusively for passengers entraining at Jaipur. Reservation in excess of the quota can also be had through Jaipur on 'first come first served' basis, passengers entraining at Jaipur taking their turn along with others seeking reservation by the train from stations New Delhi to Ahmedabad.

Minor Irrigation Schemes in Bihar

1552. Shri S. C. Godsora: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of financial assistance given to Bihar State towards the minor irrigation schemes during the year 1959-60; and

(b) the amount asked for by the Bihar Government and the amount proposed to be given by the Centre during the year 1960-61? The Deputy Minister of Agriculture (Shri M. V. Krishnappaq: (a) An amount of Rs. 125.62 lakhs was agreed to be given to Bihar by way of Central assistance (loan and grants). Against this, the State Government availed of a Central assistance amounting to Rs. 46.91 lakhs, which consisted mostly of grants, and have decided not to draw central loans for most of the schemes.

(b) The amount of Central assisance asked for was Rs. 135.72 lakhs out of the total outlay of Rs. 167 lakhs originally proposed. But as the totai outlay finally agreed to was Rs. 162 lakhs, the amount of R: 130.72 lakhs which is admissible as Central assistance would be given.

Himachal Pradesh Forest Department

1553. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) the amounts allotted during the financial years 1956-57, 1957-58 and 1958-59 to the Himachal Pradesh Forest Department for the following items:

- (i) General Administration.
- (ii) Colonisation and Rehabilitation; and
- (b) the amounts utilised?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) and (b). The amounts allotted and utilised are as under:

Year	Allotted for Utilised	L'tilised	
	General Colonisa- Adminis- tion and tration Rehabilit tation tation	and bili-	
1956-57 (from 1-:1-56 to 31-3-57) .	6,72,610 7,74,680 6,80,029 7,56	277	
1957-58	. 20,07,270 13,76,746 20,02,235 13,69	,319	
1958-59	. 21,28,460 14,90,292 2 1,25,176 14,53	.ç ç6	